# PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: SUMMER VACATION 2016 - Summer Vacation permission for 14 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana and the State of Andhra Pradesh - GRANTED.

### ORDER ROC.NO. 2676/2016-B.SPl., Dt. 30.04.2016.

# The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana and the State of Andhra Pradesh are hereby accorded vacation permission for fourteen (14) days during Summer Vacation, 2016 term wise in **Column No.3** and also incharge arrangements mentioned in **Column No.4** in the table below:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER Sarvasri	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2		3	4
	<b>A</b>	ADILABAD DIS	TRICT	
1.	SMT. G. UDAYA GOWRI Prl. District and Sessions Judge, Adilabad		17.05.2016 To 30.05.2016	Chairman, Permanent Lok Adalat, Adilabad.
2.	SMT. SUNEETHA KUNCHALA, Chairman, Permanent Lok Adalat, Adilabad.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-IV Addl. District Judge, Adilabad.
3.	SMT. ARUNA SARIKA, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.		17.05.2016 To 30.05.2016	Chairman, Permanent Lok Adalat, Adilabad.
4.	K. VENKATESWARLU; III Addl. District and Sessions Judge, Adilabad at Asifabad		17.05.2016 To 30.05.2016	Chairman, Permanent Lok Adalat, Adilabad.
	ANA	NTAPURAM D	ISTRICT	
5.	A. HARI HARANADHA SARMA, Prl. District and Sessions Judge, Anantapuram		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge (FTC), Anantapuram
6.	P. SUBRAHMANYA KUMAR, I Addl. District and Sessions Judge, Anantapuram		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge (FTC), Anantapuram
7.	<b>D. RAMULU,</b> II Addl. District and Sessions Judge, Hindupur.	02.05.2016 To 15.05.2016		I Addl, District and Sessions Judge, Anantapuram
8.	SMT. B. SUNITHA III Addl. District and Sessions Judge (FTC), Anantapuram.	02.05.2016 To 15.05.2016		Prl. District and Sessions Judge, Anantapuram
9.	K.VENKATA RAMANA REDDY, VI Addl. District and Sessions Judge (FTC), Anantapur at Gooty.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Anantapuram
10.	SMT. K.V. MAHALAKSHMI, Chairman, Permanent Lok Adalat, Anantapuram.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge (FTC), Anantapuram.

	CH	IITTOOR DIST	RICT	
11.	CH.K. DURGA RAO, Prl. District and Sessions Judge, Chittoor		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SC's & ST's (POA) Act, 1989- cum-IV Addl. District Judge, Tirupati
12.	DR.S.S.S. JAYA RAJU, II Addl. District and Sessions Judge,Madanapalle		17.05.2016 To 30.05.2016	XI Addl. District and Sessions Judge, Piler.
13.	P.V. RAMBABU III Addl. District and Sessions Judge, Tirupati .		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Tirupati.
14.	S. NAGARJUNA, Special Judge for trial of cases under SC's & ST's (POA) Act, 1989-cum-IV Addl. District Judge, Tirupati	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Tirupati.
15.	B. SYAM SUNDER Judge, Family Court-cum-V Addl. District Judge,Tirupati		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Tirupati.
16.	K. CHIDANANDA, VIII Addl. District and Sessions Judge, Chittoor	02.05.2016 To 15.05.2016		IX Addl. District and Sessions Judge, Chittoor
17.	G. KABARDHI, IX Addl. District and Sessions Judge, Chittoor		17.05.2016 To 30.05.2016	VIII Addl. District and Sessions Judge, Chittoor
18.	G. ADINARAYANA, XI Addl. District and Sessions Judge, Piler.	02.05.2016 To 15.05.2016		II Addl. District and Sessions Judge, Madanapalle.
19.	V. NAGESWAR RAO, Chairman, Permanent Lok Adalat, Chittoor		17.05.2016 To 30.05.2016	Prl. District and Sessions Judge Chittoor
	E	AST GODAVAI	RI DISTRICT	
20.	MS. B.S. BHANUMATHI, Prl. District and Sessions Judge, East Godavari at Rajahmundry.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, East Godavari at Rajahmundry.
21.	A.V. RAVINDRA BABU, I Addl. District and Sessions Judge, East Godavari at Rajahmundry.		17.05.2016 To 30.05.2016	Judge, Family Court cum- IX Addl. Distric Judge, East Godavar at Rajahmundry.
22.	SMT. J. SRILAKSHMI, III Addl. District and Sessions Judge, East Godavari at Kakinada.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum IV Addl. District and Sessions Judge Kakianada.
23.	SMT. B. GAYATHRI Chairman, LRAT-cum-IV Addl. District Judge, Kakianada.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge Kakinada, Eas Godavari District.
24.	C. PURUSHOTHAM KUMAR, Judge, Family Court-cum- IX Addl. District Judge, East Godavari at Rajahmundry.	02.05.2016 To 15.05.2016		V Addl. District an Sessions Judge Rajahmundry.
25.	Y. PARASURAM V Addl. District and Sessions Judge, Rajahmundry.	•	17.05.2016 To 30.05.2016	Judge, Family Court cum- IX Addl. Distric Judge, East Godavari a Rajahmundry.
26.	Y. GANAPATHI RAO, VI Addl. District and Sessions Judge, Kakinada.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum IV Addl. District Judge Kakinada.

27.	N. MALYADRI, Chairman, Permanent Lok Adalat, East Godavari at		17.05.2016 To	Judge, Family Court- cum-IX Addl. District
955000	Rajahmundry.		30.05.2016	Judge, Rajahmundry.
		GUNTUR DIST	TRICT	
28.	S.M. RAFEE, Prl. District and Sessions Judge, Guntur.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
29.	G. GOPI CHAND, I Addl. District and Sessions Judge, Guntur.	-	17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
30.	V. NAGESWARA RAO, II Addl. District and Sessions Judge, Guntur.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Guntur
31.	MOULANA JUNAID AHMED, III Addl. District and Sessions Judge, Guntur.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
32.	G. SRINIVAS Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District Judge, Guntur.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Guntur
33.	C. LAKSHMINARAYANA, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-XII Addl. District and Sessions Judge, Guntur.
34.	SMT. B. MANJARI Judge, Family Court-cum- XII Addl. District and Sessions Judge, Guntur		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Guntur
35.	K. JAYA KUMAR, XIII Addl. District and Sessions Judge Narsaraopet.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District Judge, Guntur.
36.	M. VENGAIAH, XI Addl. District and Sessions Judge, Guntur at Tenali		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District Judge, Guntur
37.	N. ANANDA RAO, Chairman, Permanent Lok Adalat, Guntur.			Vacation permission application not received
		DERABAD DIS	11.17-17-17-17-18-18-18-18-18-18-18-18-18-18-18-18-18-	
38.	N. BALAYOGI, Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Chief Judge, City Civil Court, Hyderabad.
39.	D. VISHNU PRASADA REDDY, I Addl. Chief Judge, City Civil Court, Secunderabad.		17.05.2016 To 30.05.2016	Judge, Family Court, Secunderabad.
40.	P.V. RAMANA RAYULU II Addl. Chief Judge, City Civil Court, Hyderabad	02.05.2016 To 15.05.2016	33.03.2020	I Addl. Spl. Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.
41.	K. SANGAREDDY III Addl. Chief Judge, City Civil Court, Hyderabad	02.05.2016 To 15.05.2016		IX Addl. Chief Judge, City Civil Court, Hyderabad.
42.	N. VICTOR IMMANUEL Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court- cum- Addl. Chief Judge, City Civil Court, Secunderabad.

SMT. CH. SANTHA MARAN   Judge, Family Court-cum- Addl. Chief Judge, City Civil Court, Hyderabad.   17.05.2016   17.05.20	dl. Chief Civil Court, ad.  ef Judge, l Court, ef Judge, l Court, ily Court, ad  ily Court, ad  ily Court, ad
Addl. Chief Judge, City Civil Court, Hyderabad.   15.05.2016   15.05.2016   15.05.2016   17.05	dl. Chief Civil Court, ad.  ef Judge, l Court, ef Judge, l Court, ily Court, ad ily Court, ad ily Court, ad
Addi. Chief Judge, City Civil Court, Hyderabad.  44. SMT. G. RADHA RANI, Judge, Family Court-cum-Addi. Chief Judge, City Civil Court, Secunderabad.  45. C. VENKATESH, IX Addi. Chief Judge, City Civil Civil Court, Hyderabad.  46. M. LAXMAN	dl. Chief Civil Court, ad.  ef Judge, l Court, ef Judge, l Court, ily Court, ad  ily Court, ad  ief Judge, il Court,
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46.   M. LAXMAN   X Addl. Chief Judge, City   Civil Court, Hyderabad   17.05.2016   To   City Civil Court   Hyderabad   17.05.2016   To   Gity Civil Court   Hyderabad.   17.05.2016   To   30.05.2016   Hyderabad.   17.05.2016   To   30.05.2016   Hyderabad.   17.05.2016   To   30.05.2016   Hyderabad.   17.05.2016   To   30.05.2016   Judge, Family Court, Civil Court, Escunderabad.   17.05.2016   To   30.05.2016   Judge, Family Court, Civil Court, Civil Court, Civil Court, Civil Court, Civil Court, Civil Court, Hyderabad.   17.05.2016   To   30.05.2016   Hyderabad.   17.05.2016   To   30.05.2016   Hyderabad.   17.05.2016   To   30.05.2016   Hyderabad.   17.05.2016   Hyderabad.   17.05.20	ef Judge, ef Judge, ily Court, ad ily Court, ad ily Court, ad ief Judge, il Court,
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52. K.B. GANGEYUDU, XIII Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  53. SMT. G. BHUVANESWARI RAJU, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  17.05.2016 To 30.05.2016  17.05.2016 To 30.05.2016  HYDERABAD METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016 To 30.05.2016  III Addl. Chief Jud City Civil Ci	
52. K.B. GARGETODU, XIII Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  53. SMT. G. BHUVANESWARI RAJU, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  17.05.2016  17.05.2016  17.05.2016  To 30.05.2016  III Addl. Chief Judge City Civil To 30.05.2016  17.05.2016  SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016  To 30.05.2016  IV Addl. Metrop Sessions J Hyderabad-cum-X Addl. Chief Judge Addl. Chief Judge	
To Track Court), City Civil Court, Hyderabad.  53. SMT. G. BHUVANESWARI RAJU, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  HYDERABAD METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016  To Sessions J Hyderabad-Cum-X Addl. Chief Judge (Fast To Sessions Judge, Hyderabad)  17.05.2016  To Sessions J Hyderabad-cum-X Addl. Chief Judge	
Track Court, Hyderabad.  53. SMT. G. BHUVANESWARI RAJU, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  HYDERABAD METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016  To Sessions J Hyderabad-cum-X Addl. Chief Judge	
53. SMT. G. BHUVANESWARI RAJU, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  HYDERABAD METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016 To Sessions Hyderabad-cum-X Addl. Chief Judge City Civil Hyderabad.  III Addl. Chief Judge City Civil Hyderabad.  IV Addl. Metrop Sessions Hyderabad-cum-X Addl. Chief Judge	
RAJU, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  HYDERABAD METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016 To Sessions Hyderabad-cum-X Addl. Chief Judge	ief Judge,
XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.  HYDERABAD  METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016  To ROOF 2016	ril Court
Track Court, City Civil Court, Hyderabad.  HYDERABAD METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016 To RO OF 2016	•
To Addl. Chief Judge	
HYDERABAD  METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016 To ROOF 2016 Addl. Chief Judge	
METROPOLITAN SESSIONS JUDGES  54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016 To RO OF 2016 Addl. Chief Judge	September 2
54. SMT. T. RAJANI, Metropolitan Sessions Judge, Hyderabad  17.05.2016 To Addl. Metropolitan Sessions Hyderabad-cum-X Addl. Chief Judge	
Metropolitan Sessions Judge, Hyderabad  17.05.2016 To Addl. Chief Judge	
Metropolitan Sessions Judge, Hyderabad  17.05.2016 To Addl. Chief Judge	Metropolita
Judge, Hyderabad  To Addl. Chief Judge	Judge
Addi. Chief Judge	-cum-XVIII
1 1 30.05.2010 1 20.01	f Judge, Cit
Civil	Cour
Hyderabad.	
55. D. TIRUMALA RAO, Special Judge for	dge for Tria
17.05.2016 of Offences under	
Sessions Judge-cum-XV  To SCS & SIS (Preventation of the control o	
Add Chief Indee City Civil 30.05.2016 OI Atroclues) Act	esj Act-cuii
Court Hyderahad VI Addi. Med Op	
Sessions Secunderabad.	Metropolita
	Metropolita Judge
30. S. KADHA KABHA MOKIMI	Metropolita Judgo lbad.
If Addi. Med opontum	Metropolita Judgo bad. sions Judg
Sessions oudge-cum 2272	Metropolita Judgo bad. sions Judgo f Communi
	Metropolita Judgo bad. sions Judgo f Communi
Addi. Cinci o dago, only one	Metropolita Judgo bad. sions Judgo f Communium-VII Add Hyderabae
Court, Hyderabad.  30.05.2016 cum-XXI Addl. Judge, City Civil	Metropolita Judgo bad. sions Judgo f Communitation-VII Add Hyderabad Addl. Chi
Court Hyderabad. 30.05.2016 cum-XXI Addl.	Metropolita Judgo bad. sions Judgo f Communitation-VII Add Hyderabad Addl. Chi

57	. K. RAJ KUMAR,		1	THE Addit Country to
	Spl. Judge for trial of Offences under Essential Commodities Act-cum-III		17.05.2016 To	III Addl. Special Judge for C.B.I. Cases, Hyderabad.
	Addl. Metropolitan Sessions Judge, Hyderabad	anc :	30.05.2016	
58	IV Addl. Metropolitan Sessions Judge, Hyderabad- cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2016 To 15.05.2016		Spl. Judge for trial of Offences under Essential Commodities Act-cum-III Addl. Metropolitan Sessions Judge, Hyderabad
59	Special Judge for Trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum- VI Addl. Metropolitan Sessions Judge, Secunderabad.	02.05.2016 To 15.05.2016		Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge-cum-XXII Addl. Chief Judge, City Civil Court, Hyderabad.
60.	VARTHI, Addl. Sessions Judge for trial of Communal Offence- cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2016 To 15.05.2016		II Addl. Metropolitan Sessions Judge-cum- XVI Addl. Chief Judge, City Civil Court, Hyderabad.
61.	SMT. S. PRAVEENA, Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge-cum-XXII Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2016 To 30.05.2016	III Addl. Special Judge for C.B.I. Cases, Hyderabad.
62.	G. SARDAR MOHAN RAO, Addl. Metropolitan Sessions Court for trial of Jubilee Hills Car Bomb Blast Case- cum-Addl. Family Court- cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.	02.05.2016 To 15.05.2016		Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge-cum-XXII Addl. Chief Judge, City Civil Court, Hyderabad.
	CITY	HYDERABAI SMALL CAUS		
63.	MS. J. UMA DEVI, Chief Judge, City Small Causes Court, Hyderabad.		17.05.2016 To 30.05.2016	Addl. Chief Judge, City Small Causes Court, Hyderabad.
64.	D. SHAAM MOHAN RAO, Addl. Chief Judge, City Small Causes Court, Hyderabad.	02.05.2016 To 15.05.2016		Chief Judge, City Small Causes Court, Hyderabad
	TRIBUNALS, LAI	HYDERARAI BOUR COURTS		URTS
65.	T. MURALIDHAR, Chairman, Industrial Tribunal-I, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad.
66.	V. SEETHARAMA AVADHANI, Chairman, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad.

				Ol
67.	SMT. D. SARALA KUMARI,			She applied half pay leave for 45 days from
	Chairman,	1		16.04.2016 to
	Co-operative Tribunal,			31.05.2016
	Hyderabad.			
68.	v. srinivasa anjaneya			Judge, Family Court- cum-Addl. Chief
	MURTHY,		17.05.2016	-
	Presiding Officer,		То	Judge, City Civil Court,
	A.P. Wakf Tribunal,		30.05.2016	Hyderabad.
	Hyderabad.			
69.	Ch. Ramesh Babu,		17.05.2016	Judge, Family Court-
	Presiding Officer,		To	cum- Addl. Chief
	Labour Court – I,		30.05.2016	Judge, City Civil Court,
	Hyderabad.			Secunderabad.
70.	M. VENKATARAMANA		17.05.2016	III Addl. Special Judge
	Prl. Special Judge for CBI		То	for CBI Cases,
	Cases, Hyderabad.		30.05.2016	Hyderabad.
71.	B.V.L.N. CHAKRAVARTHY,	02.05.2016		Prl. Special Judge for
	III Addl. Special Judge for	То		CBI Cases, Hyderabad.
	CBI Cases, Hyderabad.	15.05.2016		
5				
		KADAPA DISTI	RICT	
80	IN DACTIANA DAC	Control of the Contro	17.05.2016	VI Addl. District and
72.	N. RAGHAVA RAO, Prl. District and Sessions		To	Sessions Judge,
1	1		30.05.2016	Kadapa
	Judge, Kadapa			VI Addl. District and
73.	G. ANWAR BASHA,		17.05.2016	Sessions Judge,
l	Special Judge for trial of		To	Kadapa
1	cases under SCs & STs		30.05.2016	
1	(POA) Act-cum-IV Addl.		00.00.2020	
	District Judge, Kadapa			Special Judge for trial of
74.	v.v. srinivasa murthy,	02.05.2016		cases under SC's & ST's
	Judge, Family Court-cum-VI	То		(POA) Act-cum-IV Addl.
	Addl. District and Sessions	15.05.2016		District and Sessions
1	Judge, Kadapa.			Judge, Kadapa
	THE THE PART A DAG	02.05.2016		Special Judge for trial of
75.	M. TIRUMALA RAO,	To		cases under SC's & ST's
1	V Addl. District and Sessions Judge, Kadapa at	15.05.2016		(POA) Act-cum-IV Addl.
		10.00.2010		District Judge, Kadapa.
	Rayachoti.		17.05.2016	Judge, Family Court-
76.	SRI V.APPA RAO,		To	cum-VI A.D.J.,
1	Chairman, Permanent Lok Adalat for PUS, Kadapa.		30.05.2016	Kadapa.
	Adalat for POS, Radapa.	20022230001652328ASSE		
	KA	RIMNAGAR DI	STRICT	
			17.05.2016	The Chairman,
77.	B. NAGAMARUTHI SARMA,		To	Permanent Lok Adalat,
	Prl. District and Sessions	l	30.05.2016	Karimnagar.
	Judge, Karimnagar.		THE RESERVE OF THE PARTY OF THE	The Special Judge for
78.	B. SURESH,	1	17.05.2016 To	SPE & ACB Cases,
1	I Addl. District and Sessions		30.05.2016	Karimnagar.
	Judge, Karimnagar.			The Special Judge for
79.	P. RANJAN KUMAR,		17.05.2016	SPE & ACB Cases,
1	II Addl. District and		To 30.05.2016	Karimnagar.
	Sessions Judge, Jagtial.		30.05.2016	I Addl. District and
80.		02.05.2016	1	
1	Chairman, LRAT-cum-III	To	1	
	Addl. District and Sessions	15.05.2016	1	Karimnagar.
	Judge, Karimnagar.			The Add District and
81.			1	II Addl. District and
	Chairman, Permanent Lok	02.05.2016	1	Sessions Judge,
1	Adalat, Karimnagar.	To		Jagtial.
1	1	15.05.2016		
	1		1	
	1			

82.	G. VENKATA KRISHNAIAH Chairman, Industrial Tribunal-cum-Presiding officer, Labour Court,		17.05.2016 To 30.05.2016	The Special Judge for SPE & ACB Cases, Karimnagar.
	Godavarikhani.		00.00.2010	
83.	P. BHASKAR RAO, Special Judge for trial of	02.05.2016		II Addl. District and Sessions Judge.
	Anti Corruption Bureau Cases, Karimnagar.	To 15.05.2016		Sessions Judge, Jagtial.
		KHAMMAM DI	STRICT	
84.	. CH. VIJAYA MOHAN		17.05.2016	37 A.J.1 District
	Prl. District and Sessions Judge, Khammam.		To 30.05.2016	V Addl. District and Sessions Judge, Kothagudem,
85.	DR. V. RADHA KRISHNA			
	KRUPA SAGAR,		17.05.2016	V Addl. District and
l	I Addl. District and Sessions		To 30.05.2016	Sessions Judge, Kothagudem
86.	Judge, Khammam.		00.00.2010	Notifiagudein
00.	M.V. BHASKAR RAO, V Addl. District and	02.05.2016		
	Sessions Judge,	To		I Addl. District and Sessions Judge.
,	Kothagudem, Khammam District.	15.05.2016		Sessions Judge, Khammam.
7		KRISHNA DI	STRICT	
87.	B. RAVINDRA BABU,	02.05.2016		I Addl. District and
	Prl. District and Sessions	To	1	I Addl. District and Sessions Judge,
I	Judge, Krishna at	15.05.2016		Krishna at
l	Machilipatnam.			Machilipatnam
88.	M. RAMA KRISHNA,		17.07.001.0	X Addl. District and
	I Addl. District and Sessions		17.05.2016 To	Sessions Judge,
	Judge, Machilipatnam.		30.05.2016	Krishna at Machilipatnam
89.	SMT. G. SWARNALATHA,			VI Addl. District and
	Special Judge for Trial of cases under SCs & STs	02.05.2016	1	Sessions Judge,
	(POA) Act-cum- X Addl.	To 15.05.2016	j	Krishna at
	District Judge, Machilipatnam	15.05.2016		Machilipatnam.
90.	R. NIRANJAN,	02.05.2016		III Addl. District and
	MSJ-cum-II Addl. District	To		Sessions Judge,
	and Sessions Judge, Vijayawada.	15.05.2016		Vijayawada.
91.	A. GIRIDHAR,			
01.	Special Judge for SPE and		17.05.2016	II Addl. District and Sessions Judge.
	ACB Cases-cum-III Addl.		To	Sessions Judge, Vijayawada
	District Judge-cum-Addl.		30.05.2016	19-9
92.	MSJ, Vijayawada.  G. DURGAIAH,	And the second second		
02.	Judge, Family Court-cum-IV	02.05.2016		III Addl. District and Sessions Judge.
	Addl. District and Sessions	To		Sessions Judge, Vijayawada.
	Judge, Vijayawada.	15.05.2016		vijayawada.
93.	SMT. G.ANUPAMA	00.07.55		III Add. District and
	<b>CHAKRAVARTHI,</b> Judge, Mahila Court-cum-V	02.05.2016		Sessions Judge,
	Addl. District and Sessions	To 15.05.2016	, ,	Vijayawada.
	Judge, Vijayawada.	20.00.2010		
94.	M. SRIKANTHA CHARY,		17.05.2016	XII Addl. District and
	XIV Addl. District and		To	Sessions Judge,
	Sessions Judge, Vijayawada.		30.05.2016	Vijayawada.
95.	V. SRIRAMA CHANDRA MURTHY,		17.05.2016	VIII Addl. District and
	Chairman, Co-operative		То	Sessions Judge,
	Tribunal, Vijayawada.		30.05.2016	Vijayawada.
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96.	G. VALLABHA NAIDU,		17.05.2016	XV Addl. District and
- 1	XI Addl. District and		То	Sessions Judge,
	Sessions Judge, Gudiwada,		30.05.2016	Nuzvid
	Krishna District.			
97.	T. MALLIKARJUNA RAO,		17.05.2016	X Addl. District and
1	VI Addl. District and		To	Sessions Judge,
ı	Sessions Judge,	1	30.05.2016	Krishna at
	Machilipatnam		00.00	Machilipatnam
98.	CHINNAM SETTY RAJU,		17.05.2016	X Addl. District and
00.	IX Addl. District and		17.05.2010 To	Sessions Judge,
	Sessions Judge (FTC),		30.05.2016	Krishna at
	Machilipatnam.		30.03.2010	Machilipatnam
99.	ERUGULA BHIMA RAO,		17.05.2016	VIII Addl. District and
33.	VII Addl. District and		То	Sessions Judge,
	Sessions Judge, Vijayawada.		30.05.2016	Vijayawada.
100	KUM. C. YAMINI,	02.05.2016		VII Addl. District and
100.	VIII Addl. District and	To		Sessions Judge,
	Sessions Judge, Vijayawada.	15.05.2016		Vijayawada
		02.05.2016		XIII Addl. District and
101.	N. RAMESH BABU,	02.05.2016 To		Sessions Judge,
	XII Addl. District and	15.05.2016		Vijayawada.
- "#	Sessions Judge, Vijayawada.	15.05.2016		XII Addl. District and
102.	P. MURALIMOHAN REDDY,		17.05.2016	Sessions Judge,
	XIII Addl. District and		То	Vijayawada.
	Sessions Judge (FTC),		30.05.2016	Vijayawada.
	Vijayawada.			THE A LIE DE-Laise and
103.	S. VENKATESWARA PRASAD,	02.05.2016		XI Addl. District and
	XV Addl. District and	То		Sessions Judge, Gudiwada.
		15.05.2016		
	Sessions Judge, Nuzvid.	10.00.2010		
104.	G. RAMA KRISHNA,	10.00.2010	17.05.2016	VIII Addl. District and
104.	G. RAMA KRISHNA, XVI Addl. District and	10.00.2010	То	Sessions Judge,
104.	G. RAMA KRISHNA,	13.30.2010		
104.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.	KURNOOL DIS	To 30.05.2016	Sessions Judge, Vijayawada.
104.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA		To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of
	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions	KURNOOL DIS	To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's
	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA	<b>KURNOOL DIS</b> 02.05.2016	To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl.
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.	<b>KURNOOL DIS</b> 02.05.2016 To	To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.
	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI,	<b>KURNOOL DIS</b> 02.05.2016 To	To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool. Special Judge for trial of
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions	62.05.2016 To 15.05.2016	To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool. Special Judge for trial of cases under SC's & ST's
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI,	62.05.2016 To 15.05.2016 02.05.2016	To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool. Special Judge for trial of
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 STRICT	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI,	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 STRICT	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge,
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal,
105.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal. T. RAGHURAM,	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 17.05.2016 10.05.2016 17.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal, I Addl. District and
105. 106.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal. T. RAGHURAM, Judge, Family Court-cum-IV	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 TO 30.05.2016 TO 30.05.2016 17.05.2016 To	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal,  I Addl. District and Sessions Judge, Sessions Judge, Judge, Judge,
105. 106.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 17.05.2016 10.05.2016 17.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal, I Addl. District and Sessions Judge, Kurnool.
105. 106.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU,	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 TO 30.05.2016 TO 30.05.2016 17.05.2016 To	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal,  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and
105. 106. 107.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 TRICT 17.05.2016 To 30.05.2016 17.05.2016 To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal,  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.
105. 106. 107.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of cases under SCs & STs	62.05.2016 To 15.05.2016 02.05.2016 To	17.05.2016 TO 30.05.2016 TO 30.05.2016 17.05.2016 To	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal,  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and
105. 106. 107.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 TRICT  17.05.2016 To 30.05.2016 To 30.05.2016 To 30.05.2016 To	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal,  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.
105. 106. 107.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI Addl. District and Sessions	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 TRICT  17.05.2016 To 30.05.2016 To 30.05.2016 To 30.05.2016	Sessions Judge, Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal,  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.
105. 106. 107.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 TRICT  17.05.2016 To 30.05.2016 To 30.05.2016 To 30.05.2016 To	Sessions Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal, I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.
105. 106. 107. 108.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 STRICT  17.05.2016 To 30.05.2016 To 30.05.2016 To 30.05.2016	Sessions Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal, I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Judge, Kurnool.
105. 106. 107.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.  K. SUDHAKAR,	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 TRICT  17.05.2016 To 30.05.2016 17.05.2016 To 30.05.2016  17.05.2016  17.05.2016	Sessions Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Vaddl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.
105. 106. 107. 108.	G. RAMA KRISHNA, XVI Addl. District and Sessions Judge, Nandigama.  SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.  SMT. S. PREMAVATHI, I Addl. District and Sessions Judge, Kurnool.  SMT. M.G.PRIYADARSHINI, III Addl. District and Sessions Judge, Nandyal.  T. RAGHURAM, Judge, Family Court-cum-IV Addl. District Judge, Kurnool.  V. VENKATA SESHU BABU, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.  K. SUDHAKAR, Special Judge for SPE and	62.05.2016 To 15.05.2016 02.05.2016 To	To 30.05.2016 TRICT  17.05.2016 To 30.05.2016 To 30.05.2016 To 30.05.2016 17.05.2016 To 30.05.2016	Sessions Vijayawada.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VI Addl. District Judge, Kurnool.  V Addl. District and Sessions Judge, Nandyal, I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Sessions Judge, Kurnool.  I Addl. District and Judge, Kurnool.
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				Programs Stewart Commencers
		HABUBNAGAR	DISTRICT	
112	Prl. District and Sessions Judge, Mahabubnagar	02.05.2016 TO 15.05.2016		I Addl. District and Sessions Judge, Mahabubnagar
113	I Addl. District and Sessions Judge, Mahabubnagar.		17.05.2016 TO 30.05.2016	Judge, Family Court- cum- VIII Addl. District Judge, Mahabubnagar.
114	. P. PRABHAKAR, Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Mahabubnagar.		17.05.2016 TO 30.05.2016	Judge, Family Court- cum- VIII Addl. District and Sessions Judge, Mahabubnagar.
115	SMT. KOKA RADHA DEVI, Judge, Family Court-cum- VIII Addl. District Judge, Mahabubnagar.	02.05.2016 TO 15.05.2016		Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Mahabubnagar.
116.	A. SRINIVASA KUMAR, IX Addl. District and Sessions Judge, Wanaparthy.	02.05.2016 TO 15.05.2016		Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Mahabubnagar.
		MEDAK DISTRI	ICT	
117.	Prl. District and Sessions Judge, Medak at Sangareddy.		17.05.2016 TO 30.05.2016	V Addl. District and Sessions Judge, Medak at Sangareddy.
118.	I Addl. District and Sessions Judge, Medak at Sangareddy.		17.05.2016 TO 30.05.2016	V Addl. District and Sessions Judge, Medak at Sangareddy.
119.	SMT. G. RAJANI, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District Judge, Medak at Sangareddy.	02.05.2016 TO 15.05.2016		I Addl. District and Sessions Judge, Medak at Sangareddy.
120.	M. SANTHA RAJU, Judge, Family Court-cum- VII Addl. District Judge, Medak at Sangareddy.		17.05.2016 TO 30.05.2016	V Addl. District and Sessions Judge, Medak at Sangareddy.
121.	SMT. B. PRATHIMA, VI Addl. District and Sessions Judge, Siddipet.	02.05.2016 TO 15.05.2016		VIII Addl. District and Sessions Judge, Medak.
122.	N. RAJ KUMAR, VIII Addl. District and Sessions Judge, Medak.		17.05.2016 TO 30.05.2016	VI Addl. District and Sessions Judge, Siddipet.
4	N/	LGONDA DIST	RICT	
123.	MANTRI RAMAKRISHNA SUNITHA, I Addl. District and Sessions Judge, Nalgonda.	02.05.2016 To 15.05.2016		Judge, Family Court, Nalgonda
124.	SHAIK RAZAK-UZ-ZAMA, Chairman, LRAT- cum- II Addl. District and Sessions Judge, Suryapet, Nalgonda District.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Nalgonda.

125. 126.	MS. C.P. VINDHESWARI, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.  SMT. PREMA RAJESWARI, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.  K. AJITHA SIMHA RAO, VIII Addl. District and	02.05.2016 To 15.05.2016	17.05.2016 To 30.05.2016	Judge, Family Court, Nalgonda.  Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VII Addl. District Judge, Nalgonda.  Special Judge for trial of cases under SCs
	Sessions Judge, Miryalaguda.		To 30.05.2016	and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.
	N	ELLORE DIST	RICT	
128.	SMT. K. SYAMALA DEVI, I Addl. District and Sessions Judge, Nellore.		17.05.2016 TO 30.05.2016	Spl. Judge for SPE & ACB Cases-cum-II Addl. District Judge, Nellore.
129.	S.V. NARASIMHA RAJU, Spl. Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.	02.05.2016 TO 15.05.2016		I Addl. District and Sessions Judge, Nellore
130.	M. KRISHNAPPA, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District Judge, Nellore.		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Nellore.
131.	B.R. MADHUSUDHAN RAO, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	02.05.2016 To 15.05.2016		VII Addl. District and Sessions Judge, Gudur
132.	B. PAPI REDDY, III Addl. District and Sessions Judge, Nellore.	02.05.2016 To 15.05.2016		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District Judge, Nellore.
133.	CH. RAMACHANDRA MURTHY, IV Addl. District and Sessions Judge, Nellore.	02.05.2016 To 15.05.2016		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District Judge, Nellore.
134.	P. GURAPPA, VII Addl. District and Sessions Judge, Gudur.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-VI Addl. District Judge, Nellore.
		NIZAMABAD I	DISTRICT	
135.	G. KANAKA SUNDAR, Prl. District and Sessions Judge, Nizamabad.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Nizamabad
136.	K. RAVINDRA SINGH, I Addl. District and Sessions Judge, Nizamabad.		17.05.2016 To 30.05.2016	Prl. District and Sessions Judge, Nizamabad
137	SMT. E. TIRUMALA DEVI, Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District Judge, Nizamabad.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-Addl. District and Sessions Judge, Nizamabad.

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138	B. P. UDAY KUMAR Judge, Family Court, Nizamabad.		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District Judge, Nizamabad.
139	S. GOVERDHAN REDDY, VII Addl. District and Sessions Judge, Nizamabad at Bodhan.		17.05.2016 To 30.05.2016	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad.
	P	RAKASAM DIS	STRICT	
140	. <b>K.V. VLJAYA KUMAR,</b> Prl. District and Sessions Judge, Prakasam at Ongole.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Ongole
141	I Addl. District and Sessions Judge, Prakasam at Ongole.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-VIII Addl. District Judge, Prakasam at Ongole.
142.	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Ongole.	02.05.2016 To 15.05.2016		Judge, Family Court- cum-VIII Addl. District Judge, Prakasam at Ongole.
143.	Judge, Family Court-cum- VIII Addl. District Judge, Prakasam at Ongole.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Ongole.
144.	VI Addl. District and Sessions Judge, Prakasam at Markapur.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Ongole.
145.	<b>B.B. NAGENDRA RAO,</b> Chairman, Permanent, Lok Adalat, Prakasam at Ongole.	02.05.2016 To 15.05.2016		Prl. District and Sessions Judge, Ongole.
	RAI	NGAREDDY DI	STRICT	
146.	P. VINJENDER Prl. District and Sessions Judge, Rangareddy District.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- II Addl. District and Sessions Judge, R.R. District.
147.	M. GANDHI, Chairman, LRAT-cum-II Addl. District and Sessions Judge, Rangareddy District.	02.05.2016 To 15.05.2016		XIII Addl. District and Sessions Judge, R.R. District.
148.	K. SRINIVASA RAO, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, Rangareddy District at L.B.Nagar.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- II Addl. District and Sessions Judge, R.R. District.
149.	D. HEMANTH KUMAR, III Additional District and Sessions Judge, R.R. District.	02.05.2016 To 15.05.2016		IV Addl. District and Sessions Judge, L.B. Nagar, R.R. District.
150.	V. NIRANJAN RAO, IV Additional District and Sessions Judge, Rangareddy District.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge, L.B. Nagar, R.R. District.

151.	DR. T. SRINIVASA RAO, V Addl. District and Sessions Judge, Rangareddy District.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge, L.B. Nagar, R.R. District.
152.	K. RANGA RAO XII Additional District and Sessions Judge Vikarabad, Rangareddy District.	02.05.2016 To 15.05.2016		XIII Addl. District and Sessions Judge, R.R. District.
153.	<b>T. VENKATESWARA REDDY,</b> XVI Addl. District and Sessions Judge, Malkajgiri.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- II Addl. District and Sessions Judge, R.R. District.
154.	S.V.V. NATHA REDDY, VIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		17.05.2016 To 30.05.2016	III Addl. District and Sessions Judge, L.B. Nagar, R.R. District.
155.	SMT. D. LAKSHMI KAMESWARI, XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- II Addl. District and Sessions Judge, R.R. District.
156.	V.VARA PRASAD, XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		17.05.2016 To 30.05.2016	Chairman, LRAT-cum- II Addl. District and Sessions Judge, R.R. District.
157.	SYED LATEEF-UR- RAHMAN, XV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.	02.05.2016 To 15.05.2016		VIII Addl. District and Sessions Judge, R.R. District.
		SRIKAKULAI	M DISTRICT	
158.	SMT. V.B. NIRMALA GEETHAMBA, Prl. District and Sessions Judge, Srikakulam.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-IV Addl. District Judge, Srikakulam.
159.	B. GAUTHAM PRASAD, I Addl. District and Sessions Judge, Srikakulam.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-III A.D.J., Srikakulam.
160.		02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Srikakluam.
161.		02.05.2016 To 15.05.2016		Prl. District and Sessions Judge, Srikakulam.
162	The same of the sa		17.05.2016 To 30.05.2016	Judge, Family Court- cum-III Addl. District and Sessions Judge, Srikakulam.
	VI	BAKHAPATNA	M DISTRICT	
163	V. JAYA SURYA, Prl. District and Sessions Judge, Visakhapatnam.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Visakhapatnam.

100				
164		02.05.2016		Spl. Judge for trial of
	Metropolitan Sessions			Cases under SC's &
	Judge-cum-I Addl. District	15.05.2016		ST's (POA) Act,
	Judge, Visakhpatnam.	10.00.2010		Visakhapatnam.
165	- · · · · · · · · · · · · · · · · · · ·	00.01.0010		Spl. Judge for trial of
	II Addl. District & Sessions	02.05.2016		Cases under SC's &
	Judge, Visakhpatnam.	То		
		15.05.2016		ST's (POA) Act, Visakhapatnam.
166	. K. SURYA RAO,			
-30	III Addl. District and		15.05.001.0	II Addl. District and
1	Sessions Judge-cum-Special		17.05.2016	Sessions Judge,
1	Judge for SPE & ACB Cases,		To	Visakhapatnam.
	Visakhapatnam.		30.05.2016	
107				
167		02.05.2016		Judge, Family Court-
	IV Addl. District and	To		cum-V Addl. District
	Sessions Judge,	15.05.2016		Judge,
	Visakhapatnam.	20.00.2010		Visakhapatnam.
168.		SAV-	17.05.0010	II Addl. District and
	Judge, Family Court,-cum-V		17.05.2016	Sessions Judge,
	Addl. District and Sessions		То	Visakhapatnam.
L	Judge, Visakhapatnam.		30.05.2016	patient.
169.	T. VENUGOPALA RAO.		17.05.2016	IV Addl. District and
	Judge, Addl. Family Court,		To	I
1	Visakhapatnam.		30.05.2016	
170.			30.03.2016	Visakhapatnam.
170.	Chairman, Permanent Lok		17.05.2016	Metropolitan Sessions
			То	Judge-cum-I Addl.
	Adalat, Visakhapatnam.		30.05.2016	District Judge,
-			50.00.2010	Visakhpatnam.
171.			17.05.0010	VII Addl. District and
1	Judge, Mahila Court-cum-VI		17.05.2016	Sessions Judge,
1	Addl. District and Sessions	Ĭ	To	Visakhapatnam.
	Judge, Visakhapatnam.		30.05.2016	·
172.	SMT. A. GAYATHRI DEVI,			Spl. Judge for SPE &
	Chairman, Industrial	02.05.2016		ACB Cases-cum-III
	Tribunal-cum-Presiding	To		
	Officer, Labour Court,	15.05.2016		Addl. District Judge,
	Visakhapatnam.	10.00.2010		Visakhapatnam.
173.	SMT. G. SUNITHA.		15.05.001.0	
170.	I Addl. Special Judge for CBI		17.05.2016	II Addl. Spl. Judge for
	Cases, Visakhapatnam.		То	C.B.I. Cases,
1774		20 m25 - 1-9950°	30.05.2016	Visakhapatnam.
174.	K. SIVA RAMA KRISHNA,	02.05.2016		I Addl. Spl. Judge for
	II Addl. Special Judge for	To		C.B.I. Cases,
	CBI Cases, Visakhapatnam.	15.05.2016	39035	Visakhapatnam.
175.	SMT. P. V. JYOTHIRMAI,		17.02.00-0	I Addl. District and
	Chairman, Andhra Pradesh		17.05.2016	Sessions Judge,
	Value Added Tax Appellate	l	To	Visakhapatnam.
	Tribunal, Visakhapatnam.		30.05.2016	
176.	K. NAGESWARA RAO.			VII Addl. District and
	Special Judge for Trial of		17.05.2016	Sessions Judge, (FTC),
	cases under SCs & STs (POA)		To	Visakhapatnam.
	Act-cum-XI Addl. District		30.05.2016	visaniapaulalli.
	Judge, Visakhapatnam			I
177.	CH. KISHORE KUMAR,			Judge, Addl. Family
	XII Addl. District and	02.05.2016		Judge, Addl. Family Court, Visakhapatnam.
		То		Court, visamiapatiiaiii.
	ocssions oudge.	15.05.2016		
	Sessions Judge, Visakhapatnam.	10.00.2016		
178	Visakhapatnam.			
178.	Visakhapatnam.  SMT. S. SARADHA DEVI,	02.05.2016		Chairman, Permanent
178.	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)			Lok Adalat,
178.	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)  VII Addl. District and Sessions	02.05.2016		
	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)  VII Addl. District and Sessions Judge (FTC), Visakhapatnam.	02.05.2016 To		Lok Adalat, Visakhapatnam.
178. 179.	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)  VII Addl. District and Sessions Judge (FTC), Visakhapatnam.  CH. BALAGANGADHARA	02.05.2016 To		Lok Adalat, Visakhapatnam. IV Addl. District and
	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)  VII Addl. District and Sessions Judge (FTC), Visakhapatnam.  CH. BALAGANGADHARA TILAK ROY,	02.05.2016 To	17.05.2016	Lok Adalat, Visakhapatnam.  IV Addl. District and Sessions Judge,
	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)  VII Addl. District and Sessions Judge (FTC), Visakhapatnam.  CH. BALAGANGADHARA TILAK ROY, X Addl. District and	02.05.2016 To	То	Lok Adalat, Visakhapatnam. IV Addl. District and
	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)  VII Addl. District and Sessions Judge (FTC), Visakhapatnam.  CH. BALAGANGADHARA TILAK ROY,  X Addl. District and Sessions Judge, Anakapalle,	02.05.2016 To		Lok Adalat, Visakhapatnam.  IV Addl. District and Sessions Judge,
	Visakhapatnam.  SMT. S. SARADHA DEVI, (Adhoc DJ)  VII Addl. District and Sessions Judge (FTC), Visakhapatnam.  CH. BALAGANGADHARA TILAK ROY, X Addl. District and	02.05.2016 To	То	Lok Adalat, Visakhapatnam.  IV Addl. District and Sessions Judge,

180.	N. SRINIVASA RAO, XIII Addl. District and Sessions Judge Gajuwaka, Visakhapatnam District		17.05.2016 To 30.05.2016	IV Addl. District and Sessions Judge, Visakhapatnam.				
	VIZIANAGARAM DISTRICT							
181.	M. LAKSHMI NARAYANA, Prl. District and Sessions Judge, Vizianagaram.	02.05.2016	17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Vizianagaram. II Addl. District and				
182.	K.V. RAMANAJI RAO, I Addl. District and Sessions Judge, Vizianagaram.	To 15.05.2016		Sessions Judge, Parvathipuram  II Addl. District and				
183.	B. SRINIVASA RAO, Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.	O2.05.2016 To 13.05.2016 (The officer confined his vacation only for 12 days)		Sessions Judge, Parvathipuram				
184.	V. VENKATESWAR RAO Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District Judge, Vizianagaram.		17.05.2016 To 30.05.2016	Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram				
185.	H. CHANDRA SEKHAR, II Addl. District and Sessions Judge, Parvathipuram.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Vizianagaram.				
	w.	ARANGAL DIS	TRICT					
186.	C. VIJAYA SARADHI ACHARYULU, Prl. District and Sessions Judge, Warangal.	02.05.2016 To 15.05.2016		Chairman, LRAT-cum- II Addl. District and Sessions Judge, Warangal.				
187.	<b>K.B. NARASIMHULU,</b> I Addl. District and Sessions Judge, Warangal.	02.05.2016 To 15.05.2016		Judge, Family Cour!- cum-III Addl. District Judge, Warangal.				
188.	SMT. Y. RENUKA, Chairman, Land Reforms Appellate Tribunal- cum-II Addl. District Judge, Warangal.		17.05.2016 To 30.05.2016	I Addl. District and Sessions Judge, Warangal.				
189.			17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Warangal.				
190.	B.S. JAGJEEVAN KUMAR, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.		17.05.2016 To 30.05.2016	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District Judge, Warangal.				
191.		То		Judge, Family Court- cum-III Addl. District and Sessions Judge, Warangal.				
192.		02.05.2016 To 15.05.2016		Judge, Family Court- cum-III Addl. District Judge, Warangal.				
	WEST GODAVARI DISTRICT							
193.	N. TUKARAMJI, Prl. District and Sessions Judge, West Godavari at Eluru.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Eluru.				

194.	I Addl. District and Sessions Judge, West Godavari at Eluru.  SMT. K. SAI RAMA DEVI, Chairman, LRAT-cum -II Addl. District Judge, West	02.05.2016 To 15.05.2016	17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Eluru.  I Addl. District and Sessions Judge, Eluru.		
196.	Judge, Family Court-cum-VII Addl. District Judge, Eluru.		17.05.2016 To 30.05.2016	II Addl. District and Sessions Judge, Eluru.		
197.	Special Judge for SCs & STs (POA) Act-cum-VIII Addl. District Judge, Eluru.	02.05.2016 To 15.05.2016		I Addl. District and Sessions Judge, Eluru.		
198.	Y.V.S.B.G.PARDHA SARADHI IX Addl. District and Sessions Judge, Kovvur.	02.05.2016 To 15.05.2016		IV Addl. District and Sessions Judge, Tanuku		
199.	K. KRISHNA MURTHY, III Addl. District & Sessions Judge, Bhimavaram.		17.05.2016 To 30.05.2016	X Addl. District and Sessions Judge, Narsapur		
200.	<b>G. GOVINDA KESAVA RAO,</b> IV Addl. District and Sessions Judge, Tanuku.		17.05.2016 To 30.05.2016	X Addl. District and Sessions Judge, Narsapur		
201.	P. KALYAN RAO, X Addl. District and Sessions Judge, Narsapur.	02.05.2016 To 15.05.2016		III Addl. District and Sessions Judge, Bhimavaram.		
	A.P.JUDICIAL ACADEMY SECUNDERABAD					
202.	SMT P. SREE SUDHA, Director, Andhra Pradesh Judicial Academy, Secunderabad	02.05.2016 To 15.05.2016		Senior Faculty Member  -II, A.P. Judicial Academy, Secunderabad		
203.	G.V. SUBRAHMANYAM, Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.	02.05.2016 To 15.05.2016		Senior Faculty Member  – II, A.P. Judicial Academy, Secunderabad		
204.	A.V.PARTHASARATHI, Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.		17.05.2016 To 30.05.2016	Director, Andhra Pradesh Judicial Academy, Secunderabad		

- The orders are placed in the High Court's Web Site http://hc.tap.nic.in. The NOTE: 1. downloaded copy from the website is valid for availing summer vacation permission.
  - 2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.
  - 3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.

**REGISTRAR (VIGILANCE)** 

#### To

- 1. The officers concerned.
- 2. The Chief Judge, City Civil Court, Hyderabad.

- The Chief Judge, City Small Causes Court, Hyderabad.
   The Metropolitan Sessions Judge, Hyderabad.
   The Director, Andhra Pradesh Judicial Academy, Secunderabad.

## 6. THE DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

- The Labour Courts I, II and III, Hyderabad.
   The Chairman, Co-operative Tribunal, Hyderabad.
- 9. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Anantapur, Guntur, Godavarikhani, Karimnagar District, Visakhapatnam and Warangal.
- 10. The Chairman, Sales Vat and Tax Appellate Tribunal, Hyderabad.
- 11. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
- 12. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
- 13. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad
- 14. The II & III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
- 15. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
- 16. The Central Project Coordinator, High Court of Judicature at Hyderabad (With a request to direct the concerned to place the proceedings in the High Court's Website under general information)

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